

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 74 OF 2018 &
IA NO. 144 OF 2018

Dated : 1st February, 2019

In the matter of:

Mawana Sugar Ltd.

.... Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Anr.

.... Respondent(s)

ORDER

The Bench could not assemble today.

As agreed by the both the parties, list the matter for hearing on
08.03.2019.

Court Master/PS

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